

CORRECTED ORDER
IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-201
IB-839/ND/2020

IN THE MATTER OF:

High Ground Enterprise Limited

Vs.

Teletech Industries Private Limited

....Applicant

.....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 01.10.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shantanu Derhgawen

For the Respondent :

ORDER

Mr. Shantanu appeared on behalf of the applicant and seeks time to file tracking report. Accordingly, two weeks' time is granted to file the same. On request of Ld. Counsel for the applicant, list on 16.10.2020.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)